

F.No. 1/WORK ALLOCATION /2016/CIC-MR
CENTRAL INFORMATION COMMISSION

New Delhi-110 066

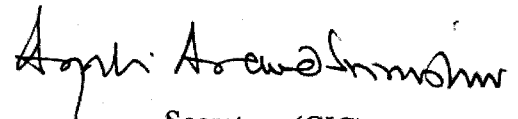
Dated the 29th December, 2016

ORDER

In exercise of the powers conferred under sub-section (4) of section 12 of the Right to Information Act, 2005, the work of appeals and complaints filed in the Commission is hereby reallocated by the Chief Information Commissioner amongst the Information Commissioners as per the list enclosed.

2. The reallocation of work will come into force with immediate effect.
3. The Deputy Registrars concerned are directed to transfer all the pending case files (except in which notice(s) of hearing have already been issued) with them to the concerned registry as per the re-allocation of work under intimation to the Registrar by 02-01-2017.
4. Files relating to cases already disposed of will also be transferred by 02-01-2017 to the concerned Registries as per the reallocation of work.
5. Files of cases where hearing notices have been issued will be transferred after hearing is concluded and the final order is issued.
6. All pending cases files shall also be transferred to concerned registries electronically by 30-12-2016 by JS(MR).
7. The Public Authorities presently allocated to IC(BS) will continue to be looked after by him till he demits office.
8. Any unallocated Public Authority will be looked after by Chief IC

Encl: as above.


Secretary (CIC)

Copy to:

1. PPS to Chief IC.
2. PPSs to IC (BS)/IC(YA)/IC(SH)/IC(MP)/IC(KY)/IC(SA)/IC(SB)/IC(AB)/IC(BJ)/IC(DP).
3. PSs to Secretary/AS.
4. PS to Registrar/JS(A)/JS(MR)/JS(Law)/JS(P&B).
5. DRs to IC (BS)/IC(YA)/IC(SH)/IC(MP)/IC(KY)/IC(SA)/IC(SB)/IC(AB)/IC(BJ)/IC(DP).
6. DR(CR)/Dak Section/ RTI Cell/Legal Cell/Admn. Section/ GA Section/Librarian.
7. NIC (Shri Rakesh Malik, Scientist) with the request to upload the said reallocation of work on the website of the Commission.

Reallocation of Public Authorities

S.No.	Name	Allocated to
1	President Secretariat	Sh R K Mathur, CIC
2	Vice-President Secretariat	
3	Parliament of India	
4	Ministry of Parliamentary Affairs	
5	Supreme Court of India	
6	High Court	
7	Prime Minister Office	
8	Cabinet Secretariat	
9	Comptroller & Auditor General	
10	Election Commission of India	
11	Ministry of External Affairs	
12	Ministry of Overseas Indian Affairs	
13	Department of Atomic Energy	
14	Department of Space	
15	Ministry of Law & Justice	
16	Planning Commission(Niti Aayog)	
17	Ministry of Communications & Information Tech.	
18	Any other Public Authority not included in the order	

19	Ministry of Urban Development	Sh Yashovardhan Azad
20	Government of NCT of Delhi	IC(YA)
21	MCD	
22	NDMC	
23	Ministry of Health & Family Welfare	
24	Ministry of Coal	

25	Ministry of Corporate Affairs	Sh Sharat Sabharwal
26	Department of Financial Services	IC(SH)
27	Banking Division	
28	RBI and all other banks	
29	Ministry of Petroleum & Natural Gas	

30	Ministry of Rural Development	Smt M Prashar
31	Ministry of Social Justice & Empowerment	IC(MP)
32	Ministry of Labour & Employment	
33	Ministry of Information & Broadcasting	
34	Ministry of Consumer Aff. Food & Public Dist.	
35	Ministry of Agriculture	
36	Ministry of Panchayati Raj	
37	Ministry of Water Resources	
38	Ministry of Women & Child Development	
39	National Women's Commission	
40	Ministry of Tourism	
41	Ministry of Tribal Affairs	
42	Ministry of Development of North Eastern Region	
43	Ministry of Personnel, Public Grievances & Pensions (Excluding CIC)	
44	Ministry of Minority Affairs	
45	Ministry of Culture	
46	Ministry of Statistics & Programme Implementation	
47	Ministry of Housing & Urban Poverty Alleviation	
48	Ministry of Civil Aviation	
49	Ministry of Shipping, Road Transport & Highways	
50	Ministry of Environment & Forests	
51	Ministry of Micro, Small and Medium Enterprises	
52	Ministry of Food Processing Industries	
53	Ministry of Commerce & Industry	
54	Ministry of Agro & Rural Industries	

Shashi Anand Sharma

55	Ministry of Textiles	
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56	Ministry of Human Resource Development	
57	Ministry of Youth Affairs & Sports	IC(SA)
58	Ministry of Science & Technology	Sh M Sridhar Acharyulu
59	Ministry of Earth Science	
60	Ministry of Skill Development	

61	Ministry of Home Affairs	
62	Ministry of Defence (Department of Defence Production+DRDO+Department of ex-servicemen Welfare)	Sh Sudhir Bhargava IC(SB)
63	UT of Lakshadweep	
64	UT of Daman & Diu	
65	UT of Dadar & Nagar Haveli	
66	UT of Pondicherry	
67	UT of Andaman & Nicobar	
68	UT of Chandigarh	
69	Ministry of Power	
70	Ministry of New & Renewable Energy	
71	Ministry of Mines	
72	Ministry of Steel	
73	Central Information Commission	

74	Ministry of Chemicals & Fertilizers	
75	Ministry of Heavy Industry & Public Enterprises	Sh Bimal Julka IC(BJ)
76	Department of Revenue	
77	CBDT	
78	CBEC	
79	Insurance	
80	SEBI	
81	DRT	
82	SPMCIL	
83	Security Press	

84	Ministry of Defence	
		Sh D P Sinha IC(DP)

85	Ministry of Railways	
		Sh Amitava Bhattacharyya IC(AB)

Note 1	The above work allocation will come into immediate effect.
Note 2	The Public Authorities presently allocated to IC(BS) will continue to be looked after by him till he demits office.

Agri to and Inmishu